

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/92/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT-3, Guwahati.

Dated Guwahati, the 7th January, 2022.

Sub:- **Casual leave.**

Ref:- MACT No.3(8)/09 dated 05.01.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.01.2022**, as prayed for.


Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/ 93/A, dated , 07-01-2022
Copy to

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rakesh